

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHVAR PRASAD):

(a) A statement containing the requisite information is laid on the Table of the House. [Placed in Library. See No. LT—2283/69].

(b) The requisite information given in the statement is laid on the Table of the House. [Placed in Library. See No. LT—2283/69]

जुलाई/अगस्त, 1969 में देश में बाढ़ों के कारण क्षति

3037. श्री हुकम चन्द कछवाय :
श्री भारत सिंह चौहान :

क्या सिंचाई तथा विद्युत् मन्त्री यह बताने की कृपा करेंगे कि :

(क) जुलाई और अगस्त, 1969 में बाढ़ के कारण देश के विभिन्न भागों में कितने मूल्यों की केन्द्रीय सरकारी, राज्य सरकारी और व्यक्तिगत सम्पत्ति की हानि हुई है;

(ख) सरकार द्वारा एकत्र की गई जानकारी के अनुसार बाढ़ के कारण कितने व्यक्ति मरे; और

(ग) बाढ़ ग्रस्त राज्यों को केन्द्रीय सरकार द्वारा कितना वित्तीय अनुदान तथा कितनी सहायता दी गई ?

सिंचाई तथा विद्युत् मंत्रालय में उपमन्त्री (श्री सिद्धेश्वर प्रसाद) : (क) और (ख). जुलाई और अगस्त, 1969 में आई बाढ़ों से केन्द्र, राज्य और व्यक्तिगत संपत्ति को पहुंची हानि के अलग अलग आंकड़े उपलब्ध नहीं हैं। 1969 के दौरान जान व माल का जो नुकसान हुआ है, उसका राज्यवार व्यौरा विवरण में दिया गया है जो सभा पटल पर रखा गया है। [पुस्तकालय में रखा गया है। देखिये संख्या LT-2284/69]

(ग) 1969-70 के दौरान बाढ़ों/चक्रवात के राहतकार्यों पर व्यय के लिये राज्यों को

28 नवम्बर, 1969 तक निम्नलिखित केन्द्रीय सहायता दी जा चुकी है :-

1. आंध्र प्रदेश	8.70 करोड़ रुपये
2. बिहार	1.00 करोड़ रुपये
3. केरल	0.50 करोड़ रुपये
4. पश्चिम बंगाल	1.00 करोड़ रुपये
कुल	11.20 करोड़ रुपये

Revision of Pay Scales of Central Government Employees

3038. SHRI BHARAT SINGH CHAUHAN : Will the Minister of FINANCE be pleased to state :

(a) whether Government are considering a proposal to review the pay scales of Central Government employees ; and

(b) if so, the details thereof and when the pay scales are likely to be revised ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) and (b). Government have already announced its decision to appoint a new Pay Commission to review the pay structure and other conditions of Service of Central Government employees. Any general revision of the pay structure of Central Government employees has, therefore, to await the recommendations of the new Commission.

Accommodation For Chandigarh Employees

3039. SHRI SHRI CHAND GOYAL : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that there are more than 10,000 employees in the Union Territory of Chandigarh who are on the waiting list, for Government accommodation; and

(b) the steps taken or proposed to be taken by Government to meet their demands ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING ; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) On the basis of the